

Central Administrative Tribunal  
Principal Bench, New Delhi

O.A.No.286/96  
M..A.1982/96

NEW DELHI THIS THE 10th DAY OF OCTOBER, 1996.

HON'BLE SHRI S.R. ADIGE, MEMBER (A).  
HON'BLE Dr A. VEDAVALLI, MEMBER (J)

All India Telegraph Asstt Supdts Association  
Central Headquarters, New Delhi  
Through : Shri Shau Lal Durga, General Secretary  
C-2C/2/165 Pocket 2, Janakpuri, New Delhi

2. Shri Shau Lal Durga  
Asstt Supdt Telegraph Traffic (Junior Telecom Officer)  
C.G.M. Telecom, NTR, New Delhi. ....Applicants

(By Advocate : Shri Sant Lal)

Versus

Union of India, through

The Secretary,  
Ministry of Communications,  
Dept of Tele-communications,  
Sanchar Bhavan,  
NEW DELHI-110001 ....Respondents

(By Advocate : Shri MM Sudan )

Order (Oral)

(By Hon'ble Shri S.R. Adige, Member (A) )

We have heard Shri Sant Lal counsel for the applicant  
and Shri Sudan for the respondents.

2. Shri Sant Lal's prayer is that a direction be issued  
to the respondents to prepare and issue the combined All India  
Seniority List of the merged cadre of Junior Telecom Officers  
(Erstwhile Cadres of ASTTs & JTOs) in accordance with the instructions  
contained in the D.O.T. letter dated 5.4.94 (Annexure A-  
1) within a period of 3 months.

3. Shri Sudan states that the work is in hand and a draft  
seniority list will be published within that period.

Contd...

4. In this connection, Shri Shankar Divate appears on behalf of certain persons who have filed M.A praying for impleadment in this O.A. Shri Divate states that the apprehension of these persons is that in case the applicant's prayer for interim relief in the O.A were allowed and the respondents were restrained from making any promotion, the right of these persons would be adversely affected. As no interim order are being passed in this case, the apprehensions of these persons seeking impleadment at this stage is unfounded.

5. Noting Shri Sudan's statement at the bar, this O.A. in terms of D.O.T's letter dt 5.4.94 (Ann.A-1) is disposed of with a direction to the respondents to publish the draft seniority list within three months from the date of receipt of a copy of this judgement. No costs.

A. Vedavalli

(Dr A. Vedavalli)  
Member (J)

S.R. Adige  
(S.R. Adige)  
Member (A)

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